

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

T.P. No. 22/NCLT/AHM/2017 (New)
Gujarat High Court C.P. No. 483/2016 in C.A. No. 470/2016 (Old)

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.05.2017**

Name of the Company: CPL Holding Pvt. Ltd.

Section of the Companies Act: Section 391-394 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	NAVIN K PAHLWA	ADV. PETITIONER		 FOR, NAVIN K PAHLWA.
2.				

ORDER

Learned Advocate Mr. Navin Pahwa present for Petitioner. None present for Official Liquidator.

Common representation of Regional Director received.

Representation of official Liquidator received.

Common Reply to the Regional Director representation filed.

Reply affidavit filed to the Official Liquidator representation.

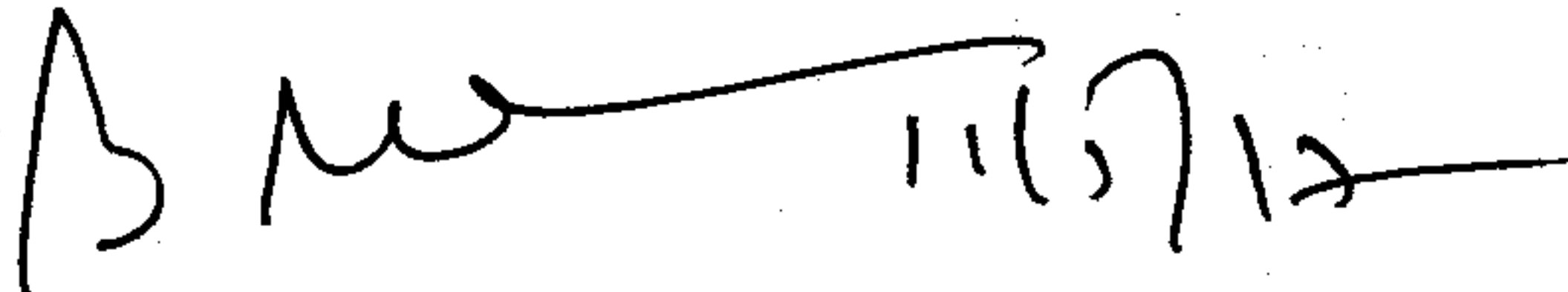
No other representation received from other statutory authorities.

No representation received from public.

Certificate of chartered accountant filed.

Heard Learned Counsel for Petitioner.

Order reserved.



**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 11th day of May, 2017.